NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 41/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2017

NAME OF THE PARTIES:

M/s. Gadhinglaj Sugers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

COMMON ORDER

CSP 40/230-232/NCLT/MB/MAH/2017 CSP 41/230-232/NCLT/MB/MAH/2017

At request of the Regional Director, three weeks' time is granted for filing report of the Regional Director.

List this matter on 27-04-2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)